



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

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March 27, 2024

Calendar for Auction of Government of India Treasury Bills
(For the Quarter ending June 2024)

The Reserve Bank of India, in consultation with the Government of India, hereby, notifies the calendar for issuance of Treasury Bills for the quarter ending June 2024 as under:

Notified Amount for Auction of Treasury Bills (April 01, 2024 to June 30, 2024)						(₹ Crore)
Date of Auction	Date of Issue	91 Days	182 Days	364 Days	Total	
April 3, 2024	April 4, 2024	12,000	7,000	8,000	27,000	
April 10, 2024	April 12, 2024	12,000	7,000	8,000	27,000	
April 18, 2024	April 19, 2024	12,000	7,000	8,000	27,000	
April 24, 2024	April 25, 2024	12,000	7,000	8,000	27,000	
May 2, 2024	May 3, 2024	12,000	7,000	8,000	27,000	
May 8, 2024	May 9, 2024	12,000	7,000	8,000	27,000	
May 15, 2024	May 16, 2024	12,000	7,000	8,000	27,000	
May 22, 2024	May 24, 2024	10,000	5,000	7,000	22,000	
May 29, 2024	May 30, 2024	10,000	5,000	7,000	22,000	
June 5, 2024	June 6, 2024	10,000	5,000	7,000	22,000	
June 12, 2024	June 13, 2024	10,000	5,000	7,000	22,000	
June 19, 2024	June 20, 2024	10,000	5,000	7,000	22,000	
June 26, 2024	June 27, 2024	10,000	5,000	7,000	22,000	
Total		1,44,000	79,000	98,000	3,21,000	

2. The Reserve Bank of India, in consultation with the Government of India, will have the flexibility to modify the notified amount and timing for auction of Treasury Bills depending upon the requirements of the Government of India, evolving market conditions and other relevant factors, after giving due notice to the market. Thus, the calendar is subject to change, if circumstances so warrant, including for reasons such as intervening holidays. Such changes, if any, will be communicated through press releases.

3. The auction of Treasury Bills will be subject to the terms and conditions specified in the [General Notification No. F.No.4\(2\)-W&M/2018](#) dated March 27, 2018 issued by the Government of India, as amended from time to time.